

**NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण**  
**EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ**  
**KOLKATA/ कोलकाता**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/192

Date: 20.02.2026

**PUBLIC NOTICE**

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/ email	Subject Matter	Name & Address of the Complainant
1.	By email dated 04/11/2025	Complaint against one Mr. Gagan Verma & his wife Meera Verma for who lets his dog poop in open near applicant's residence and indulges in threatening behavior when confronted about the same.	Gopal Tiwari Amrapali residency, Ward No. 42, Zila Parishad Road, Siliguri.
2.	By email dated 09/11/2025	Complaint regarding illegal dumping of fly ash in multiple locations across Sundergarh district, Odisha by Vedanta Aluminium Ltd., Jharsuguda and	Nadeem Akhtar, Sundargarh, Odisha, E- coolnadeemakhtar1 2345@gmail.com

		inaction of SPCB Regional office, Rourkela. (already placed in October notesheet) (A similar matter related to Vedanta is pending before this Tribunal)	
3.	By email dated 10/11/2025	Complaint regarding large-scale illegal filling and destruction of ecologically sensitive wetland (approx. 10,00,000sq. ft.) in New Town Action Area II, near Eco Park Gate No. 1, Kolkata – 700135, within 1 km of the Hon'ble NGT Eastern Zone Bench	Chandan Choudhary
4.	By email dated 10/11/2025 Also by email dated 11/11/2025, 13/11/2025, 18/11/2025, 19/11/2025	Complaint regarding illegal hunting of approx. 400-500 migratory birds daily by poachers from Saran Haldiya Chavar Wetland.	Dinesh Kumar Suman Chidiya Marne wala gaon- Tarwan, Mathiya, Mathkakda, Zila Saran, Bihar- 841101
5.	By email dated 11/11/2025	Complaint against continuing illegal and unauthorised fly-ash dumping at Nua Rampella by M/s Vedanta Ltd., and the failure of both the Regional Officer, SPCB Sambalpur and the Chief Environmental Engineer, Fly Ash Management Cell to take mandatory enforcement actions as required under the Fly Ash Utilisation Notification, 2021 (S.O. 5488(E)), read with Sections 3 and 6 of the Environment (Protection) Act, 1986. (Same complaint place at Sr. no. 2 by different applicant) (A similar matter related to Vedanta is pending before this Tribunal)	Rabindra Kumar Pradhan Ravindrpradhan25@gmail.com Mob: 7008151438
6.	By email dated 13/11/2025	Public Interest Complaint against illegal open dumping and mismanagement of Solid Municipal	Aman Gupta

		Waste, Bio- Medical Waste and animal carcasses abutting Panihati Playground, Panihati Municipality, North 24 Parganas, West Bengal – causing grave environmental pollution, public health hazard and violation of SWM Rules, 2016, Bio-Medical Waste Rules, 2016 and Air & Water (Prevention & Control of Pollution) Acts.	son of Sujit Kumar Gupta of Purbasa Abasan, North 24 Parganas, West Bengal 700157
7.	By email dated 14/11/2025 Also by email dated 17/11/2025	Complaint regarding ongoing environmental violations and improper handling of hazardous waste by Titagarh Wagons Limited (HED) / Titagarh Rail Systems Limited, Hindmotor, West Bengal	Aditya Choudhary, s/o S. Choudhary, Resident of NH12, Jatragachhi, Deshbandhu Nagar, Newtown, West Bengal 700161. M-8777426460, <a href="mailto:choudharyc0666@gmail.com">choudharyc0666@gmail.com</a>



**(Deepto Ghosh)**  
**Registrar**

**Copy:**

1. Website of NGT
2. Notice Board of NGT

पंजीयक / Registrar  
राष्ट्रीय हरित अधिकरण  
पूर्वी क्षेत्रीय न्यायपीठ, कोलकाता  
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